months of May June from Bombay to provide for the export of mangoes to the Gulf countries.

Export of fish from Ratnagiri Port

2449. SHRI HUSEN DALWAI-Will the Minister of COMMERCE be pleased to state what is the quantum of fish exported from Ratnagiri Port each year during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR): Export of fish from Ratnagiri Port during the last three years has been as follows:

Quantity in tonnes

1981-82	1982-83	1983-84
1473	889	1219

Promotion of trade among the neighbouring countries

2449. MISS SAROJ KHAPARDE: Will the Minister of COMMERCE be pleased to state:

- (a) whether there is any proposal under Government's consideration to call periodically meetings of Commerce Ministers of the neighbouring countries to discuss matters of common interest:
- (b) if so, what are the details thereof:
- (c) if the answer to part (a) above be in the negative, the manner in which questions of common interest are discussed to promote trade with neighbouring countries; and
- (d) what is the percentage of trade with neighbouring countries during the last three years, yearwise?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR): (a) No, Sir.

- (b) Does not arise.
- (c) Matters of common interest in bilateral trade with neighbouring countries are discussed through exchange of Ministerial visits or through periodic trade talks at official level.
- (d) Trade with neighbouring countries was 2.8 per cent, 2.5 per cent and 2.2 per cent of India's total foreign trade in 1980-81, 1981-82, and 1982-83 respectively.

Effect on the stability of Gangtok town due to construction of Western Bye-Pass by BRDQ

2450. SHRI K. VASUDEVA PANICKER:

SHRI LEONARD ŞOLOMAN SARING:

Will the Minister of DEFENCE be pleased to state:

- (a) whether it is a fact that construction of Western bye pass by the Border Roads Development Organisation in Sikkim is affecting the stability of Gangtok town;
- (b) if so, what steps have been taken by the Border Roads Development Organisation to ensure that heavy blasting in its deep formation cutting and loose soils connected with the construction of the road does not damage private buildings and properties in Gangtok;
- (c) whether the Border Roads . Development Organisation propose to pay compensation for damage already caused/to be caused due to their ron. struction work; and
- (d) whether the scheme to construct the Western byepass was processed through the Department of Environment; if so, what were its views in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K. P. SINGH DEO). (a) No, Sir.

(b) Does not arise.

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- (c) If certain damages occur accidently to the private buildings and properties during construction, compensation is payable by the Border Roads Organisation after due enquiry and in consultation with local . Civil administration.
- (d) The scheme of construction byepass was approved by the Advisory Committee constituted by the Central of Forests Government in terms (Conservation) Act, 1980.

विभिन्न हवाई श्रड्डों पर जब्त की गई विदेशी वस्तुएं

2451 श्री वीरेन्द्र वर्माः श्री जगदम्बी प्रसाद यादव :

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

- (क) भारत में उन तुवाई-ग्रड्डों के नाम क्या हैं जहां पिछले तीन वर्षों के दौरान सीमा-शुल्क अधिकारियों द्वार। विदेशी वस्तुएं जब्त की गई थीं ग्रौर इस प्रकार जब्त की गई वस्तुमों का कूल म्लय कितना है :
- (ख) छोड़ी गई वस्तुमों का ब्योरा क्या है ग्रौर ग्रभी तक जब्त पड़ी वस्तुग्रों की तुलना में उनका मृत्य क्या है;
- (ग) क्या यह सच है कि बढ़िया ग्रीर नया सामान निकाल कर उसके **रपान** पर पूराना ग्रीर घटिया सामान रखे जाने से संबंधित शिकायसों जींच की गई थी; ग्रीर
- (घ) यदि हाँ, तो उसका ब्योरा क्या है?

वितत मंत्रालय में राज्य मंत्री (श्री एस० कृष्ण) : (कः) पिछले वर्षों के दौरान मुख्य-मुख्य ग्रन्तरराष्ट्रीय हवाई अड्डों पर जब्त किए गए माल का विवरण निस्नानुसार है :-

to Questions

बम्बई			981 লাভা হে,
दिल्ली	•	•	629 লাভা হে
कलकत्ता		•	588 লাজ চে
मद्रास		•	204 লাভ হে১
त्रिवेन्द्रम	•	•	196 লাভা হে

- (ख) माल को छोड़ने के लिए उसका मूल्य ग्रीर उसकी माला निर्णायक तत्व होते हैं । ग्राने वाले यातियों के सिलसिले में शुल्क-मक्त मोक के रूप में छोड़े गए माल का कोई रिकार्ड नहीं रखा जाता है ग्रीर इसलिए, यह सूचना देना संभव नहीं है।
- (ग) ग्रीर (घ) सूचना एकत की जा रही है भ्रौर सदन-पटल पर रख दी जाएगी ।

Customs Duty on Drugs

2452. SHRIMATI MAIMOONA SULTAN:

DR. JOSEPH LEON D'SOUZA:

Will the Minister of FINANCE be pleased to state:

- (a) what are the names of the drugs on which a customs duty of more than .05 per cent is levied and what are the reasons for charging such a high rate of duty on those drugs;
- (b) what are the reasons which prompted his Ministry to jack customs duty to help a few producers at the cost of poor consumers: